

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) No irrigation scheme of Jharkhand has received foreign assistance.

(b) and (c) Do not arise.

(d) No irrigation proposal for foreign assistance has been submitted by the State Government of Jharkhand.

(e) Does not arise.

Regional inter linking of rivers

2624. DR. CHANDAN MITRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government undertook a number of feasibility studies on the regional interlinking of rivers in the past;

(b) whether a feasibility report on the Parbati-Kalisindh-Chambal, Par-Tapi-Narmada and Damanganga-Pinjal links has been completed;

(c) if so, the steps taken by Government over the past year for implementation of report in relation to these links;

(d) if not, the reasons therefor;

(e) whether Government has discussed this issue with concerned State Governments; and

(f) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir, the Ministry of Water Resources (MoWR) (erstwhile Ministry of Irrigation) formulated a National Perspective Plan (NPP) for Water Resources Development in 1980 envisaging inter-basin transfer of water from surplus basins to deficit basins/ areas which comprises of two components, namely, Himalayan Rivers Development Component and Peninsular Rivers Development Component. National Water Development Agency (NWDA) was set up under the MoWR in 1982 for carrying out various technical studies to establish the feasibility of the proposals of NPP and to give concrete shape to it. NWDA has already identified 14 links under Himalayan Component and 16 links under Peninsular Rivers Component given in the Statement (*See below*).

(b) Yes, Sir, NWDA have completed the feasibility report of the Parbati-Kalisindh-Chambal (P-K-C), Par-Tapi-Narmada (P-T-N) and Damanganga-Pinjal (D-P) links.

(c) to (f) Parbati-Kalisindh-Chambal, Damanganga-Pinjal, Par-Tapi-Narmada have been identified as priority links for taking up their Detailed Project Reports (DPRs).

DPR works of the links is to be taken up only after receiving the consent of States involved.

After receiving the concurrence of the concerned States, NWDA has taken up the DPRs of Par-Tapi-Narmada and Damanganga-Pinjal. A tripartite MoU for preparation of DPRs of both these links was signed by the Chief Ministers of Gujarat, Maharashtra and the Union Minister for Water Resources on 3.05.2010 in the august presence of Hon'ble Prime Minister. The DPRs of these links are under progress.

Efforts are in progress to arrive at consensus on the Parbati-Kalisindh-Chambal link through deliberations with the concerned States of Madhya Pradesh and Rajasthan for preparation of DPR.

Implementation of Inter Linking of Rivers (ILR) involves various steps such as preparation of FRs of links, negotiation and consensus among concerned States, agreement with neighbouring countries if link involve area lying in other countries, preparation of DPRs of the projects and structures identified for the link, clearance from appraisal agencies which include clearance by Ministry of Environment and Forests (MoEF), clearance by Ministry of Tribal Affairs (MoTA), techno-economic clearance by Technical Advisory Committee of MoWR, investment clearance by Planning Commission and funding of the project.

Statement

*Status of water transfer links identified for preparation of
Feasibility Reports (FRs) by NWDA*

Peninsular Rivers Development Component

1. Mahanadi (Manibhadra) – Godavari (Dowlaiswaram) — FR completed link
2. Godavari (Polavaram) – Krishna (Vijayawada) link* — FR completed
(Taken by the State as per their own proposal)

- | | | |
|---|---|------------------------------|
| 3. Godavari (Inchampalli) – Krishna (Pulichintala) link | — | FR completed |
| 4. Godavari (Inchampalli) – Krishna (Nagarjunasagar) link | — | FR completed |
| 5. Krishna (Nagarjunasagar) – Pennar (Somasila) link | — | FR completed |
| 6. Krishna (Srisaïlam) – Pennar link | — | FR completed |
| 7. Krishna (Almatti) – Pennar link | — | FR completed |
| 8. Pennar (Somasila) – Cauvery (Grand Anicut) link | — | FR completed |
| 9. Cauvery (Kattalai) – Vaigai-Gundar link | — | FR completed |
| 10. Parbati-Kalisindh-Chambal link* | — | FR completed |
| 11. Damanganga-Pinjal link* | — | FR completed and DPR started |
| 12. Par-Tapi-Narmada link* | — | FR completed and DPR started |
| 13. Ken-Betwa link* | — | DPR (Phase-I) completed |
| 14. Pamba-Achankovil-Vaippar link | — | FR completed |
| 15. Netravati-Hemavati link | — | FR completed |
| 16. Bedti-Varda link | — | FR work taken up |

Himalayan Rivers Development Component

- | | | |
|--------------------------|---|-----------------------------------|
| 1. Kosi-Mechi link | — | Entirely lies in Nepal |
| 2. Kosi-Ghaghra link | — | S&I works taken up |
| 3. Gandak-Ganga link | — | S&I works completed |
| 4. Ghaghra-Yamuna link | — | FR completed (for Indian portion) |
| 5. Sarda-Yamuna link | — | FR completed for Indian portion) |
| 6. Yamuna-Rajasthan link | — | S&I works completed |

7. Rajasthan-Sabarmati link	—	S&I works completed
8. Chunar (at Ganga) – Sone Barrage link	—	S&I works completed
9. Sone Dam-Southern Tributaries of Ganga link	—	S&I works completed
10. Manas-Sankosh-Tista-Ganga (M-S-T-G) link	—	S&I works taken up
11. Jogighopa (at Brahmaputra) – Tista-Ganga at Farakka (Alternate to M-S-T-G) link	—	S&I works taken up
12. Ganga (Farakka) – Sunderbans link	—	S&I works completed
13. Ganga-Damodar-Subernarekha link	—	S&I works completed
14. Subernarekha-Mahanadi link	—	S&I works completed

*Priority links.

PFR — Pre-Feasibility Report; FR — Feasibility Report; DPR — Detailed Project Report S&I — Survey and Investigation in Indian portion.

Financial assistance under AIBP

2625. SHRI DILIPBHAI PANDYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has received letters from the Chief Minister of Gujarat dated 17 January, 2011, 17 May, 2011 and 21 June, 2011 for considering Desert Development Programme (DDP) area at par with Drought Prone Area Programme (DPAP) area for providing financial assistance under AIBP;

(b) if so, the steps taken for its consideration;

(c) whether Government has in the past approved considering DDP area at par with DPAP area in the case of two projects of Punjab and for one project in Karnataka; and

(d) if so, whether the same benefits should not be extended to other projects in the country, at the earliest?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir.

(b) Issue of providing Central Assistance (CA) under Accelerated Irrigation Benefited Programme (AIBP) to the Projects of DDP areas on a par with the projects